

ORISSA HIGH COURT

FILING REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/10320/2024	SUSIL MAHARANA @ SUSHIL MOHARANA @ SIPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA ROAD G.R.P.S. /25 /2024 () //
2	D-BLAPL/10321/2024	SIKANDAR SHAW VS STATE OF ODISHA	AMIT BISWAL VS	//0 () //
3	D-BLAPL/10325/2024	LIPU @ MITHUN MALLICK VS STATE OF ODISHA	BIJAY SWAIN VS	INFOCITY PS /80 /2024 () //
4	D-BLAPL/10326/2024	GUNU KANHAR VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //
5	D-BLAPL/10328/2024	SRDHANJALI DIGALA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //
6	D-BLAPL/10330/2024	NAMITA DIGALA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //
7	D-BLAPL/10333/2024	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 () //
8	D-BLAPL/10334/2024	BENUDHAR SINGH @ BENU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 () //
9	D-BLAPL/10335/2024	SUFIA SULTANA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHARATPUR PS /301 /2023 () //
10	D-BLAPL/10337/2024	RAJA YADAV VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
11	D-BLAPL/10341/2024	FAGUNA BADARAITA VS STATE OF ODISHA	AMIT BISWAL VS	PATTAPUR (DIGAPAHANDI) /121 /2023 () //

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12	D-BLAPL/10344/2024	BRAHMANANDA SAHANI @ SUDHANSU KUMAR SAHANI @ BRAHMA SAHANI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /100 /2024 () //
13	D-BLAPL/10345/2024	RAJ KUMAR ARUKH @ GITU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAHID NAGAR P.S. /136 /2024 () //
14	D-BLAPL/10347/2024	GIRISH KUMAR RAWAL @ GIRISH KUMAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /27 /2024 () //
15	D-BLAPL/10349/2024	HAREKRUSHNA BOITEI VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 () //
16	D-BLAPL/10350/2024	MANOJ KUMAR SASMAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADACHANA /108 /2000 () //
17	D-BLAPL/10355/2024	SUSIL RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
18	D-BLAPL/10372/2024	SURESH KUMAR NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	/ /0 () //
19	D-BLAPL/10375/2024	TUNA @ BALABHADRA MUNDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	PATNA /267 /2022 () //
20	D-BLAPL/10377/2024	BABU KONK @ MD. SARFARAJ KHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /250 /2023 () //
21	D-BLAPL/10378/2024	DINESH BEHERA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BADAMBADI /53 /2024 () //
22	D-BLAPL/10380/2024	NRUSINGHA CHARAN NAYAK @ PINTU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /136 /2024 () //
23	D-BLAPL/10390/2024	KISAN NAYAK	SUSHANTA KUMAR SAMANATARAY	BADAMBADI /141 /2019

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		VS	VS	()
24	D-BLAPL/10393/2024	STATE OF ODISHA BALU PANGI	AMITAV TRIPATHY	// CHITRAKONDA /38 /2021
		VS	VS	()
25	D-BLAPL/10395/2024	STATE OF ODISHA SANJAYA KUSHWAH	PRASANTA KUMAR ROUTRAY	// / /0
		VS	VS	()
26	D-BLAPL/10396/2024	STATE OF ODISHA PURUSOTTAM KUSHWAH	PRASANTA KUMAR ROUTRAY	// / /0
		VS	VS	()
27	D-BLAPL/10397/2024	STATE OF ODISHA CHANDRAKANTI NAHAK	TUSAR KUMAR MISHRA	// THAKURGARH /330 /2022
		VS	VS	()
28	D-BLAPL/10400/2024	STATE OF ODISHA DUMBARI JAYA @ JAYA DUMARI	DIPTI RANJAN BHOKTA	// POTTANGI /62 /2022
		VS	VS	()
29	D-BLAPL/10405/2024	STATE OF ODISHA BHUIABALA DIGAL	DIBYAJYOTI SAHOO	// GOCHHAPADA /49 /2024
		VS	VS	()
30	D-BLAPL/10408/2024	STATE OF ODISHA PAWAN KUMAR	GOURAV MOHANTY	// NAYAPALLI P.S. /599 /2023
		VS	VS	()
31	D-BLAPL/10412/2024	STATE OF ODISHA CHIKU @ CHINTU @ SARBESWAR BEHERA	PRAMOD KUMAR MISHRA	// MARSHAGHAI /336 /2023
		VS	VS	()
32	D-BLAPL/10413/2024	STATE OF ODISHA SUDARSAN NATH	AMLAN SHAKTI PAUL	// MANCHESWAR P.S. /65 /2024
		VS	VS	()
33	D-BLAPL/10417/2024	STATE OF ODISHA MANGU @ MANGARAJ SWAIN	SANGRAM KESARI JENAMANI	// CHAULIAGANJA /64 /2024
		VS	VS	()
34	D-BLAPL/10419/2024	STATE OF ODISHA MADHABA PHATAKA	NIHAR RANJAN SAHOO	// MATHILI /27 /2024
		VS	VS	()

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35	D-BLAPL/10421/2024	STATE OF ODISHA BHIM MONDOL VS	JUGALA KISHORE PANDA VS	// / /0 ()
36	D-BLAPL/10429/2024	STATE OF ODISHA RITESH ROUT VS	AKASH KUMAR PATTAJOSHI VS	// KALAMPUR /67 /2023 ()
37	D-BLAPL/10432/2024	STATE OF ODISHA SK. SAHID BUX VS	SMRUTI RANJAN ROUT VS	// CANTONMENT ROAD /44 /2024 ()
38	D-BLAPL/10435/2024	STATE OF ODISHA SUBHASIS PRADHAN @ MALINGA VS	DEBA KUMAR RATH VS	// BHARATPUR PS /474 /2023 ()
39	D-BLAPL/10438/2024	STATE OF ODISHA SURESH CHANDRA MAHALIK VS	KALPATARU MISHRA VS	// / /0 ()
40	D-BLAPL/10439/2024	STATE OF ODISHA RAM KUMAR VS	DEBASIS MISHRA VS	// KHURDA ROAD G.R.P.S. /30 /2024 ()
41	D-BLAPL/10441/2024	STATE OF ODISHA SANTOSH SAHA VS	DEBASIS MISHRA VS	// BHUBANESWAR G.R.P.S. /49 /2024 ()
42	D-BLAPL/10443/2024	STATE OF ODISHA BABU KONK @ SARFARAJ KHAN VS	DIBYA PRAKASH MISHRA VS	// BINIKA /259 /2023 ()
43	D-BLAPL/10444/2024	STATE OF ODISHA ASHISH SAHA @ ASIT VS	DEBASIS MISHRA VS	// BHUBANESWAR G.R.P.S. /49 /2024 ()
44	D-BLAPL/10445/2024	STATE OF ODISHA JAGA MOHANTY VS	DEBASIS MISHRA VS	// / / ()
45	D-CMP/15604/2024	STATE OF ODISHA ASHOK KUMAR SAHOO VS STATE OF ODISHA	BICITRA NARAYANA SATAPATHY VS	// / / ()

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46	D-CMP/15628/2024	PURUSOTTAM SETHI VS REBATI SETHI	TUSAR KUMAR MISHRA VS	// 0 //
47	D-CONTC/15570/2024	SUMITRA SAHOO VS SRIKANTA KUMAR PARIJA, O.A.S.	ADV VS	// 0 //
48	D-CONTC/15573/2024	GURU CHARAN BAL VS RAJESH CHANDRA MOHANTY, SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION, CUTTACK	ADV. VS	// 0 //
49	D-CONTC/15576/2024	SANJIB NAIK VS ALOK KUMAR KAR, DIRECTOR, WATER RESOURCES DEPT.	ADV. VS	// 0 //
50	D-CONTC/15607/2024	V.BABURAO VS VIR BIKRAM YADAV, COMMNR., CUM SECY., WORKS, DEPT.BBSR, KHORDHA	ADV VS	// 0 //
51	D-CONTC/15608/2024	DHIRENDRA KUMAR MOHANTY VS ASWATHY S, I.A.S.	ADV VS	// 0 //
52	D-CONTC/15611/2024	GEETANJALI NAYAK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
53	D-CONTC/15622/2024	ROJALI PARIDA VS BASANTA KUMAR SINGHA	ADV VS	// 0 //
54	D-CONTC/15633/2024	JYOTIRMAYEE PANDA VS SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
55	D-CONTC/15635/2024	MAHENDRA KUMAR AICH VS NIBEDITA PANY, O.E.S.(SB)	ADV. VS	// 0 //
56	D-CONTC/15637/2024	MINAKETAN JENA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
57	D-CONTC/15639/2024	ANIL KUMAR PANDA	ADV.	//

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		VS	VS	()
58	D-CONTC/15640/2024	SATYABRATA SAHU, I.A.S. KORA MADALA	ADV.	//
		VS	VS	()
59	D-CONTC/15642/2024	AMRESH KUMAR, MANAGING DIRECTOR, ODISHA HYDRO POWER CORPORATION LTD., BBSR SUPRAVA DWIBEDI	ADV.	//
		VS	VS	()
60	D-CONTC/15645/2024	DR. UDHABA CHANDRA MAJHI, I.A.S. HARI KHEMUNDI	ADV.	//
		VS	VS	()
61	D-CRLA/10407/2024	ANU GARG, I.A.S. ANANTA PRASAD @ ANANTA GOPAL PANI	BIBHUTI RANJAN MOHANTY	BADACHANA /129 /2024
		VS	VS	()
62	D-CRLA/10409/2024	STATE OF ODISHA SUSHIL SAHU @ SUSIL SAHOO	SANJIB KUMAR BHANJADEO	JANKIA P.S. /9 /2023
		VS	VS	()
63	D-CRLA/10427/2024	STATE OF ODISHA PRATAP KUMAR KESHI	SUKANTA KUMAR NAYAK	BALASORE VIGILANCE /53 /2013
		VS	VS	()
64	D-CRLA/10430/2024	STATE OF ODISHA MANOJ KUMAR SAHU @ SAHOO	DEBASIS MISHRA	VIGILANCE PS (BERHAMPUR) /11 /2011
		VS	VS	()
65	D-CRLMA/10370/2024	STATE OF ODISHA(VIG.) NIRBANA BEHERA @ NIBARANA BEHERA	ADV.	//
		VS	VS	()
66	D-CRLMA/10416/2024	STATE OF ODISHA CHITTARANJAN PANIGRAHI	DIPTI REKHA NANDA	Bamapada (Industrial Area) /136 /2021
		VS	VS	()
67	D-CRLMA/10434/2024	STATE OF ODISHA DEBASIS ROUT	SASMITA NANDA	KUAKHIA /239 /2022
		VS	VS	()
68	D-CRLMC/10348/2024	STATE OF ODISHA KALINDI MAJHI@KALANDI MAJHI	SURYAKANTA DWIBEDI	NAKTIDEUL /10 /2016
		VS	VS	()

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69	D-CRLMC/10357/2024	STATE OF ODISHA PETRU NAGESH RAO VS	BIRAJA PRASANNA DAS VS	// K.SINGHPUR /65 /2023 ()
70	D-CRLMC/10384/2024	STATE OF ODISHA DEEPAK KUMAR TRIPATHY VS	DEVASHIS PANDA VS	// //0 ()
71	D-CRLMC/10386/2024	ENFORCEMENT DIRECTORATE, SUB-ZONAL OFFICE, BBSR JAYARAM PANGI VS	PRASANTA KUMAR NANDA VS	// //0 ()
72	D-CRLMC/10388/2024	STATE OF ODISHA SARAT CHANDRA SAHOO VS	GYANA RANJAN DHAL VS	// S.P.(CID-CRL),CUTTACK /20 /2008 ()
73	D-CRLMC/10399/2024	STATE OF ODISHA JAYARAM PANGI VS	PRASANTA KUMAR NANDA VS	// //0 ()
74	D-CRLMC/10415/2024	STATE OF ODISHA BHAGBAN BARIK VS	BISWAJIT NAYAK VS	// JHIRPANI P.S. /85 /2015 ()
75	D-CRLMC/10418/2024	STATE OF ODISHA KALIA@SANJAY NAIK VS	RAKESH BEHERA VS	// HINDOL /58 /2016 ()
76	D-CRLMC/10423/2024	STATE OF ODISHA SAINI BHADRAPATI VS	CHANDRAKANTA NAYAK VS	// BADAMBADI /100 /2024 ()
77	D-CRLMC/10428/2024	STATE OF ODISHA SONU KUMAR NAYAK VS	ASHUTOSH MISHRA VS	// BAIDYANATHPUR /12 /2016 ()
78	D-CRLMC/10431/2024	STATE OF ODISHA BINU @ BINOD BEHERA VS	DEBASIS MISHRA VS	// BASELI SAHI PS /93 /2016 ()
79	D-CRLMC/10442/2024	STATE OF ODISHA HRUSHIKESHA MANIKA VS STATE OF ODISHA	DEBANAN DAS VS	// BALIPATNA /108 /2004 () //

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80	D-CRLMP/10322/2024	BHABENI SAHOO VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	//0 0 //
81	D-CRLMP/10342/2024	SUJIT KUMAR NATH VS STATE OF ODISHA	SANGRAM RATH VS	//0 0 //
82	D-CRLMP/10356/2024	RAJARAM BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
83	D-CRLMP/10359/2024	PINTU NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
84	D-CRLMP/10361/2024	BAIKUNTHA OJHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
85	D-CRLMP/10363/2024	CHANDAN KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
86	D-CRLMP/10366/2024	SACHIDANANDA MOHANTY VS STATE OF ODISHA	DINESH CHANDRA RAY VS	//0 0 //
87	D-CRLMP/10387/2024	TRISHNA BERLIA VS STATE OF ODISHA	LALITENDU MISHRA VS	//0 0 //
88	D-CRLMP/10425/2024	UPENDRA NATH DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 0 //
89	D-CRLREV/10324/2024	DIVYA MOHAN BEERO @ DIBYA MOHAN BIRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	RAMAGIRI /50 /2019 0 //
90	D-CRLREV/10369/2024	UMA KANTA GOUDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	SHERAGADA /479 /2023 0 //
91	D-CRLREV/10383/2024	TARINI PADHAN	PRASANNA KUMAR MISHRA	RAMPUR (SONEPUR) /34 /2012

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		VS	VS	0
92	D-CRLREV/10392/2024	STATE OF ODISHA ARTA @ ARTABANDHU NAIK	AMITAV TRIPATHY	// DASPALLA /68 /2008
		VS	VS	0
93	D-CRLREV/10411/2024	STATE OF ODISHA BIJAN KUMAR SAHOO	PRASANTA KUMAR SAHOO	// BAIDESWAR /51 /2021
		VS	VS	0
94	D-CRLREV/10426/2024	STATE OF ODISHA MANORANJAN TAREI @TARAI	SANKET KANUNGO	// RASGOBINDPUR /226 /2020
		VS	VS	0
95	D-FAO/15627/2024	STATE OF ODISHA D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	SOMNATH ROY	//
		VS	VS	0
96	D-MATA/15613/2024	PRASANTA KUMAR NAYAK SABITA PATTANAYAK	DAYANANDA MOHAPATRA	//
		VS	VS	0
97	D-RPFAM/15565/2024	NARENDRA NAYAK SANTOSH KUMAR DAS	SATYABRATA DASH	//
		VS	VS	0
98	D-RSA/15631/2024	JYOSHNARANI PATRA ANNAPURNA SWAIN	SOUMYA MISHRA	//
		VS	VS	0
99	D-RSA/15651/2024	NIRUPAMA SWAIN NILAMANI ROUT	PRAMODA KUMAR MISHRA	//
		VS	VS	0
100	D-RSA/15660/2024	BASANTI ROUT GOURAHARI DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
101	D-RVWPET/15630/2024	NILAMBAR@NILAMANI DAS LAKSHMI MOHAPATRA@MAHAPATRO	TUSAR KUMAR MISHRA	//
		VS	VS	0
		INDIRA@INDIRA MOHAPATRA		//
102	D-RVWPET/15650/2024	YUDHISTHIRA SETHI	KSHIROD KUMAR SWAIN	//
		VS	VS	0

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103	D-TRP(C)/15587/2024	STATE OF ODISHA ANITA MEHER VS	SATYABRATA PANDA VS	// // 0
104	D-TRP(C)/15605/2024	SUKADEV @ MURALI @ DEV MEHER BHARATI PERA VS	DEBASISH PATNAIK VS	// // 0
105	D-WA/15566/2024	GANGOTRI NAYAK STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
106	D-WA/15567/2024	HARISH CHANDRA BEHERA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
107	D-WA/15571/2024	MAHESWAR MAHANTA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
108	D-WA/15572/2024	BRAJABANDHU PALAI STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
109	D-WA/15581/2024	PADMARANI PRUSTY STATE OF ODISHA VS	SHAKTI PRASAD PANDA, A.G.A. VS	// // 0
110	D-WA/15588/2024	SUKANTA BEHERA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
111	D-WA/15590/2024	DILLIP KUMAR NAYAK STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
112	D-WA/15593/2024	AKSHAYA KUMAR MOHANTA STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
113	D-WA/15599/2024	ABHAYA KUMAR SAHOO CHIEF FINANCIAL OFFICER, STAR HEALTH AND ALLIED INSURANCE COMPANY LTD VS GYANA RANJAN MOHANTY	ABHAY CHANDRA SAHOO 1 VS	// // 0 0

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114	D-WA/15600/2024	NIRMALA KUMARI BISWAL VS BERHAMPUR UNIVERSITY,GANJAM	SAMEER KUMAR DAS VS	// 0 //
115	D-WA/15603/2024	STATE OF ODISHA VS NIRANJAN ROUT	BIPLAB MOHANTY, A.G.A. VS	// 0 //
116	D-WA/15617/2024	STATE OF ODISHA VS SUDARSHAN JENA	BIPLAB MOHANTY,A.G.A VS	// 0 //
117	D-WA/15621/2024	STATE OF ODISHA VS LAXMAN KUMAR PATEL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
118	D-WA/15624/2024	STATE OF ODISHA VS KAILASH CHANDRA MANDHATA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
119	D-WA/15636/2024	STATE OF ODISHA VS ANUPAMA SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
120	D-WA/15644/2024	STATE OF ODISHA VS BIDULATA SAHOO	DHANANJAYA MUND, A.G.A. VS	// 0 //
121	D-WA/15649/2024	STATE OF ODISHA VS PRANAB RATH	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
122	D-WA/15654/2024	STATE OF ODISHA VS UMA CHARAN RATH	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
123	D-WA/15661/2024	STATE OF ODISHA VS BANSHIDHAR BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
124	D-WA/15664/2024	STATE OF ODISHA VS ABHINNA KUMAR PARIJA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
125	D-WA/15665/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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		VS	VS	0
126	D-WA/15670/2024	BHIMSEN MOHAPATRA STATE OF ODISHA	DEBENDRA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
127	D-WA/15671/2024	JAYANTA MUKHI STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
128	D-WA/15675/2024	HARI BARIK STATE OF ODISHA	DHANANJAYA MUND,A.G.A	//
		VS	VS	0
129	D-WA/15676/2024	CHANDA BHOI STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
130	D-WA/15681/2024	CHINTAMANI SAHOO STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
131	D-WA/15686/2024	HARMOHAN SAHOO STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
132	D-WP(C)/15562/2024 WP(C)/8398/2024	KSHIRASINDHU MAHALIK ALOK KUMAR NANDA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
133	D-WP(C)/15563/2024 WP(C)/8397/2024	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI SK. BADURUDDIN	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
134	D-WP(C)/15564/2024 WP(C)/8401/2024	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI M/S.SHAIKH SAHANWAI, BBSR	ITISHREE TRIPATHY	//
		VS	VS	0
135	D-WP(C)/15568/2024	UNION OF INDIA PRADIP KUMAR NAYAK	PREMANANDA MOHANTY	//
		VS	VS	0
136	D-WP(C)/15569/2024	STATE OF ODISHA PRADIPTA KISHORE DAS	PREMANANDA MOHANTY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-WP(C)/15574/2024	STATE OF ODISHA KUNAL PATRA VS	SUBHAM SHARMA VS	// // 0
138	D-WP(C)/15575/2024	STATE OF ODISHA BAIKUNTHA CHARAN BISWAL VS	PREMANANDA MOHANTY VS	// // 0
139	D-WP(C)/15577/2024	STATE OF ODISHA DINABANDHU JENA VS	KRISHNA CHANDRA SAHU VS	// // 0
140	D-WP(C)/15578/2024	STATE OF ODISHA M/S SRI KRISHNA CHANDAN INFRASTRUCURES, BBSR, KHURDA VS	SARADA PRASANNA SARANGI VS	// // 0
141	D-WP(C)/15579/2024	STATE OF ODISHA SANJUKTA DAS VS	PREMANANDA MOHANTY VS	// // 0
142	D-WP(C)/15580/2024	STATE OF ODISHA DHIRENDRA BEHERA VS	BIKRAM CHANDRA GHADEI VS	// // 0
143	D-WP(C)/15582/2024	STATE OF ODISHA CHHYARANI SAMANTRAY VS	AJIT CH MOHAPATRA VS	// // 0
144	D-WP(C)/15583/2024	THE COLLECTOR, CUTTACK M/S. JAGANNATH SHIWDATRAY, CUTTACK VS	SISIR DAS VS	// // 0
145	D-WP(C)/15584/2024	REGISTRAR, CO OPERATIVE SOCIETIES, BBSR KOTNI RAJESH KUMAR VS	UMA CHARAN MISHRA VS	// // 0
146	D-WP(C)/15585/2024	CHAIRMAN PERMANET LOK ADALAT, GANJAM KOTNI RAJESH KUMAR VS	UMA CHARAN MISHRA VS	// // 0
147	D-WP(C)/15586/2024	CHAIRMAN, PERMANENT LOK ADALAT, GANJAM KOTNI RAJESH KUMAR VS	UMA CHARAN MISHRA VS	// // 0
		CHAIRMAN, PERMANENT LOK ADALAT, GANJAM		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/15589/2024	MAMATA ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
149	D-WP(C)/15591/2024 WP(C)/8434/2024	MITA ROUT VS DIRECTOR GENERAL RAILWAY PROTECTION FORCE, DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
150	D-WP(C)/15592/2024 WP(C)/8439/2024	GITANJALI SETHI VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
151	D-WP(C)/15594/2024 WP(C)/8433/2024	KANDURI CHARAN PRADHAN VS DIRECTOR GENERAL , RPF, NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
152	D-WP(C)/15595/2024 WP(C)/8438/2024	SANJATA KUMAR HARICHANDAN VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
153	D-WP(C)/15596/2024	SASHIBHUSAN MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
154	D-WP(C)/15597/2024	RAHUL SAMANTARAY VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
155	D-WP(C)/15598/2024	BISWAJIT SAHU VS ODISHA HYDRO POWER CORPORATION LTD., BBSR, KHURDA	SUSHANTA KUMAR MISHRA VS	// 0 //
156	D-WP(C)/15601/2024	BASIL CLEAN TECH SERVICES, BBSR VS ASST. COMMISSIONER, CGST AND CX JAJPUR DIVISION, JAJPUR	SANTOSH KUMAR DWIVEDY VS	// 0 //
157	D-WP(C)/15602/2024	ISWARI PRASAD LENKA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
158	D-WP(C)/15606/2024	ER.BISWAJIT SAMANTARAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
159	D-WP(C)/15609/2024	APARNARANI TRIPATHY	PRAVAT KUMAR PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-WP(C)/15610/2024	STATE OF ODISHA KEDARNATH PATRA	JAGANNATH BHUYAN	//
		VS	VS	0
161	D-WP(C)/15612/2024	STATE OF ODISHA SANJUKTA SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0
162	D-WP(C)/15614/2024	STATE OF ODISHA TULU SAHOO	BANAMALI SAHOO	//
		VS	VS	0
163	D-WP(C)/15615/2024	STATE OF ODISHA JYOTSNA RANI DAS	PABITRA KUMAR DUTTA	//
		VS	VS	0
164	D-WP(C)/15616/2024	COLLECTOR CUM D.M., BALASORE SUKADEV PATTNAIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
165	D-WP(C)/15618/2024	STATE OF ODISHA AMARNATH SUPAKAR	PRASANNA KUMAR MISHRA	//
		VS	VS	0
166	D-WP(C)/15619/2024	COLLECTOR AND D.M., SAMBALPUR SRI SUKADEV PATTNAIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
167	D-WP(C)/15620/2024	STATE OF ODISHA BALAJI RESIDENTS WELFARE SOCIETY, BALAJI COMPLEX, BBSR	SAMARENDRA KUMAR MOHANTY	//
		VS	VS	0
168	D-WP(C)/15623/2024	BMC, BBSR SUMALATA SETHY	MANOJ KUMAR MOHANTY (2)	//
		VS	VS	0
169	D-WP(C)/15625/2024	STATE OF ODISHA BIJAY KUMAR MOHANTY	SADASIVA PATRA (1)	//
		VS	VS	0
170	D-WP(C)/15626/2024	STATE OF ODISHA SANDHYARANI DIXIT	SADASIVA PATRA (1)	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/15629/2024	FAKIR MOHAN UNIVERSITY, BALASORE LAXMI SAHU VS STATE OF ODISHA	LALITENDU MISHRA VS	// // 0 //
172	D-WP(C)/15632/2024	SISIR KUMAR DAS VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //
173	D-WP(C)/15634/2024	SASMITA ROUT VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
174	D-WP(C)/15638/2024	DEBASIS LENKA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
175	D-WP(C)/15641/2024	SAMIN KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
176	D-WP(C)/15643/2024	M/S SUDHIR LAKRA, SUNDARGARH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
177	D-WP(C)/15646/2024	GOURANGA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
178	D-WP(C)/15647/2024	CHANDANA NANDA PIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
179	D-WP(C)/15648/2024	SABITARANI PATI VS STATE OF ODISHA	Jyotirmay Gupta VS	// 0 //
180	D-WP(C)/15652/2024	DEBASISH BHOI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
181	D-WP(C)/15653/2024	HRUDAYA CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/15655/2024	SUSHILA GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/15656/2024	SANJEEB KUMAR BARIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
184	D-WP(C)/15657/2024	PARIKSHITA BISWAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
185	D-WP(C)/15658/2024	BIKRAM KESHARI SINGH VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
186	D-WP(C)/15659/2024	MAMATA MISHRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
187	D-WP(C)/15662/2024	FAKIR CHARAN SAHOO VS TAHASILDAR RAJKANIKA, KENDRAPARA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
188	D-WP(C)/15663/2024	BIKRAM BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
189	D-WP(C)/15666/2024	GOUTTAM PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
190	D-WP(C)/15667/2024	DHOI PAL VS JOINT COMMNR CONSOLIDATION AND SETTLEMENT, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
191	D-WP(C)/15668/2024	LAXMIPRIYA NAYAK VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE	MANOJ KUMAR KHUNTIA VS	// 0 //
192	D-WP(C)/15669/2024	GOPINATH PANIGRAHI VS THE CHIEF SECY., GOVT. OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
193	D-WP(C)/15672/2024	HARIHAR SWAIN	DWARIKA PRASAD MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-WP(C)/15673/2024	THE ADDL. SUB -COLLECTOR-CUM CONSOLIDATION OFFICER, PURI BANIKANTHA MOHAPATRA	BISWAJIT NAYAK	//
		VS	VS	0
195	D-WP(C)/15674/2024	STATE OF ODISHA BRAHMANI GRAMYA JALA O PARIMAL SAMITI	RAKESH BEHERA	//
		VS	VS	0
196	D-WP(C)/15677/2024	STATE OF ODISHA RAIMANI TUDU	DURGESH NARAYAN RATH	//
		VS	VS	0
197	D-WP(C)/15678/2024	STATE OF ODISHA SITAKANTA MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
198	D-WP(C)/15679/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
199	D-WP(C)/15680/2024	STATE OF ODISHA ARATI ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
200	D-WP(C)/15682/2024	STATE OF ODISHA RIYAZUDDIN KHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
201	D-WP(C)/15683/2024	STATE OF ODISHA SUDIPTA DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
202	D-WP(C)/15684/2024	STATE OF ODISHA ROJALINI NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
203	D-WP(C)/15685/2024	STATE OF ODISHA SUNIA MARNDI	DURGESH NARAYAN RATH	//
		VS	VS	0
204	D-WP(C)/15687/2024	STATE OF ODISHA BANAMALI SARAKA	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/15688/2024	STATE OF ODISHA INDRAMA BAI GONDA VS	DURGESH NARAYAN RATH VS	// // ()
206	D-WP(C)/15689/2024	STATE OF ODISHA TRINATH MINIKA VS	DURGESH NARAYAN RATH VS	// // ()
207	D-WP(C)/15690/2024	STATE OF ODISHA MANJU SOREN VS	DURGESH NARAYAN RATH VS	// // ()
208	D-WPCRL/10331/2024 WPCRL/29/2024	STATE OF ODISHA SWARNALATA PARIDA VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
209	D-WPCRL/10354/2024	STATE OF ODISHA MADHAB CHARAN SAHOO VS	PRADEEP KUMAR DAS VS	// // ()
210	D-ABLAPL/10316/2024	STATE OF ODISHA BISWAJIT MAHALIK VS	VIVEKANANDA JENA VS	// // ()
211	D-ABLAPL/10317/2024	STATE OF ODISHA MANDAKINI DAS VS	VIVEKANANDA JENA VS	// // ()
212	D-ABLAPL/10318/2024	STATE OF ODISHA DHIREN @ SRINIBAS BHATT @ SRINIBAS BHATTA VS	SANJIB KUMAR BHANJADEO VS	// // ()
213	D-ABLAPL/10319/2024	STATE OF ODISHA PRADYUMNA KUMAR KHANDEITARAY VS	SANJIB KUMAR BHANJADEO VS	// // ()
214	D-ABLAPL/10323/2024	STATE OF ODISHA ABINASH BEHERA VS	SOUGAT DASH VS	// // ()
215	D-ABLAPL/10327/2024	STATE OF ODISHA HRUDANANDA PAL VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// // // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-ABLAPL/10329/2024	JOGENDRA DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /559 /2023 () //
217	D-ABLAPL/10332/2024	MAHESWAR SWAIN @ BATUA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /109 /2024 () //
218	D-ABLAPL/10336/2024	NAMITA SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	MAHILA (BERHAMPUR) /3 /2024 () //
219	D-ABLAPL/10338/2024	SOUMYA PRAKASH BISWAL @ LIPU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	DHARMASALA /245 /2024 () //
220	D-ABLAPL/10339/2024	BAPINA LENKA @ BIPIN KUMAR LENKA @ BAPIN KUMAR LENKA VS STATE OF ODISHA	SATYABRATA DASH VS	ERASAMA /94 /2024 () //
221	D-ABLAPL/10340/2024	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	SAHID NAGAR P.S. /193 /2024 () //
222	D-ABLAPL/10343/2024	RABI @ RAVI MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /91 /2019 () //
223	D-ABLAPL/10346/2024	AMBARISH ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHANGA /105 /2024 () //
224	D-ABLAPL/10351/2024	BIRANCHI NARAYAN JAGAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
225	D-ABLAPL/10352/2024	GAHI HANDANAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /75 /2021 () //
226	D-ABLAPL/10353/2024	BHAGBAT PRASAD MISHRA @ JITU MISHRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /56 /2024 () //
227	D-ABLAPL/10358/2024	SIBA SWAIN @ SIBANANDA SWAIN	RAMDAS ACHARY	ASKA /167 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	D-ABLAPL/10360/2024	SARAT BEHERA	RAJIB LOCHAN PATTNAIK	GANIA /46 /2008
		VS	VS	()
		STATE OF ODISHA		//
229	D-ABLAPL/10362/2024	SK. KALIA @ SEKH MUSARAF @ SK. MUSRAF	DEEPAK GOCHHAYAT	DHAMNAGAR /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
230	D-ABLAPL/10364/2024	SK. JUMA @ SK. JAMALUDDIN	BHARATI MAITY	DHAMNAGAR /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
231	D-ABLAPL/10365/2024	BIJAYA KUMAR DAS	HRUDANANDA MOHAPATRA	KAKATAPUR /72 /2024
		VS	VS	()
		STATE OF ODISHA		//
232	D-ABLAPL/10367/2024	DIPAK KUMAR ROUT	DINESH CHANDRA RAY	PATKURA /85 /2024
		VS	VS	()
		STATE OF ODISHA		//
233	D-ABLAPL/10368/2024	LAXMIDHARA OJHA	CHITTA RANJAN PATTNAIK	ATHGARH /85 /2024
		VS	VS	()
		STATE OF ODISHA		//
234	D-ABLAPL/10371/2024	SRINIBASH MAHUNTA	SURESH CHANDRA PRADHAN	RAJNAGAR /111 /2024
		VS	VS	()
		STATE OF ODISHA		//
235	D-ABLAPL/10373/2024	SIPUN BEHERA	AMIT KUMAR NATH	NALCO /66 /2024
		VS	VS	()
		STATE OF ODISHA		//
236	D-ABLAPL/10374/2024	SUDHAKAR SAHOO	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
		STATE OF ODISHA		//
237	D-ABLAPL/10376/2024	SADINGA KREPUTIKA @ SARINGA	S.S.RAY (2)	GUDARI /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
238	D-ABLAPL/10379/2024	MOHAMMAD RAFIK KHAN	SUSHANTA KUMAR JOSHI	MAHILA PS,SEC-3,ROURKELA /7 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-ABLAPL/10381/2024	STATE OF ODISHA SURYAKANTI KHANDA VS	NILAKANTHA DAS VS	// SUNDARGARH SADAR /101 /2024 ()
240	D-ABLAPL/10382/2024	STATE OF ODISHA MIR MUKHIESIN VS	BIKRAM CHANDRA GHADEI VS	// Bamapada (Industrial Area) /55 /2024 ()
241	D-ABLAPL/10385/2024	STATE OF ODISHA RAMESH MUDULI @ MANMATH MUDULI VS	SOUBHAGYA KUMAR DASH VS	// SOSO /48 /2024 ()
242	D-ABLAPL/10389/2024	STATE OF ODISHA TAPU @ TAPAN KUMAR NAYAK VS	BISWARANJAN DALAI VS	// NISCHINTAKOILI /74 /2024 ()
243	D-ABLAPL/10391/2024	STATE OF ODISHA GOUL @ GOLAM ALI AKTAR KHAN VS	PRATIK DASH VS	// BHADRAK RURAL /223 /2024 ()
244	D-ABLAPL/10394/2024	STATE OF ODISHA BINAYA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
245	D-ABLAPL/10398/2024	STATE OF ODISHA SAHJADEE KAJAL VS	KSHIROD KUMAR ROUT VS	// KONARK /43 /2024 ()
246	D-ABLAPL/10401/2024	STATE OF ODISHA TERA @ BALIA MALIK VS	SUMANTA MALIK VS	// BARI /219 /2024 ()
247	D-ABLAPL/10402/2024	STATE OF ODISHA BIJAY @ BIJAYA KUMAR NAIK VS	PRADIPTA BEURA VS	// // ()
248	D-ABLAPL/10403/2024	STATE OF ODISHA GAURANGA CHARAN SAHOO @ SILIA SAHOO VS	SANGRAM KUMAR DAS VS	// KRUSHANANDAPUR /21 /2024 ()
249	D-ABLAPL/10404/2024	STATE OF ODISHA PARSURAM MAHANA @ MANIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BALIAPAL /251 /2023 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-ABLAPL/10406/2024	MD. ARBAZ VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /590 /2023 () //
251	D-ABLAPL/10410/2024	AJU @ AJAYA GOCHHAYAT VS STATE OF ODISHA	PARSURAM PANDA VS	KANTABANIA PS /64 /2024 () //
252	D-ABLAPL/10414/2024	MANORANJAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /74 /2024 () //
253	D-ABLAPL/10420/2024	SIPUN PRUSTY VS STATE OF ODISHA	RAMESH AGARWAL VS	CDA-II /19 /2024 () //
254	D-ABLAPL/10422/2024	SUDAR GAUDA @ SUDHAR GAUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /286 /2019 () //
255	D-ABLAPL/10424/2024	SK. ISLAM VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PURIGHAT /292 /2023 () //
256	D-ABLAPL/10433/2024	SUMANTA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	REMUNA /32 /2024 () //
257	D-ABLAPL/10436/2024	DASHARATHI MAHANANDIA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /50 /2023 () //
258	D-ABLAPL/10437/2024	RAFFIQUE ANSARI @ MD. RAFFIQUE VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /39 /2024 () //
259	D-ABLAPL/10440/2024	ASHISH KUMAR GUPTA VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	BAREIPALI /76 /2024 () //

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MISC CASES FILED on :06/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/5173/2024 CONTR/ /	FAKIRMOHAN SAHU MP	ADV.	2/2024
2	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATIYA SINGH MOHANTY	7/2024
3	D-WPCRL/9448/2024 WPCRL/ /	SAMARENDRA SAHOO MP	H.V.B.R.K.DORA	12/2024
4	D-RFA/128/2010 RFA/128/2010	GINIBAI SAHU MP	M/S.DILIP KU.MOHAPATRA.,	18/2024
5	D-TRP(C)/15587/2024 TRP(C)/ /	ANITA MEHER MP	SATYABRATA PANDA	88/2024
6	D-TRP(C)/15605/2024 TRP(C)/ /	BHARATI PERA MP	DEBASISH PATNAIK	89/2024
7	D-CMAPL/839/2023 CMAPL/839/2023	RAMANI PRADHAN MP	A.A.MISHRA	133/2024
8	D-CMAPL/840/2023 CMAPL/840/2023	RAMANI PRADHAN MP	A.A.MISHRA	134/2024
9	D-CMAPL/748/2023 CMAPL/748/2023	SATYA NARAYAN MISHRA MP	DAYANIDHI MISHRA	135/2024
10	D-CONTC/6023/2022 CONTC/6023/2022	PRAVAKAR PATTANAİK MP		226/2024
11	D-CRLREV/10324/2024 CRLREV/ /	DIVYA MOHAN BEERO @ DIBYA MOHAN MP	DR.BINODA KUMAR MISHRA	290/2024
12	D-CRLREV/10383/2024 CRLREV/ /	TARINI PADHAN MP	PRASANNA KUMAR MISHRA	291/2024
13	D-CRLREV/10383/2024 CRLREV/ /	TARINI PADHAN MP	PRASANNA KUMAR MISHRA	292/2024
14	D-CRLREV/10383/2024 CRLREV/ /	TARINI PADHAN MP	PRASANNA KUMAR MISHRA	293/2024
15	D-CRLREV/10392/2024 CRLREV/ /	ARTA @ ARTABANDHU NAIK MP	AMITAV TRIPATHY	294/2024
16	D-CRLREV/10411/2024 CRLREV/ /	BIJAN KUMAR SAHOO MP	PRASANTA KUMAR SAHOO	295/2024
17	D-CRLREV/10426/2024 CRLREV/ /	MANORANJAN TAREI @TARAI MP	SANKET KANUNGO	296/2024
18	D-CRLREV/10426/2024 CRLREV/ /	MANORANJAN TAREI @TARAI MP	SANKET KANUNGO	297/2024
19	D-CRLREV/699/2023 CRLREV/699/2023	ANANYA ROUSTRAY MP	AMIYA KUMAR MOHANTY (A)	298/2024
20	D-FAO/15627/2024 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	SOMNATH ROY	338/2024
21	D-BLAPL/2867/2024 BLAPL/1145/2024	BALI NAYAK MP		365/2024
22	D-CMP/62/2019 CMP/62/2019	RANJAN PRADHAN MP	M/S.MAHITOSH SINHA	390/2024
23	D-CMP/625/2023 CMP/625/2023	Y.ISSWARIAMMA MP	SWARUP KUMAR PATNAIK	391/2024
24	D-CMP/15628/2024 CMP/ /	PURUSOTTAM SETHI MP	TUSAR KUMAR MISHRA	392/2024
25	D-CMP/15628/2024 CMP/ /	PURUSOTTAM SETHI MP	TUSAR KUMAR MISHRA	393/2024
26	D-CMP/574/2023	GIRIJA RANI HOTA	M/S.ASHOK KUMAR PATRO	

	CMP/574/2023	MP		394/2024
27	D-RSA/51/2022	PRATIVA MANJARI NAYAK	DWARIKA PRASAD MOHANTY	
	RSA/51/2022	MP		422/2024
28	D-RSA/111/2022	KULAMANI SAHU	PRAKASH RANJAN BARIK	
	RSA/111/2022	MP		423/2024
29	D-RSA/154/2023	SUDARSAN DAS	NIROD KUMAR SAHU	
	RSA/154/2023	MP		424/2024
30	D-RSA/204/2012	RADHANATH DAS	M/S.DEBENDRA KU.SAHOO	
	RSA/204/2012	MP		425/2024
31	D-RSA/204/2012	RADHANATH DAS	M/S.DEBENDRA KU.SAHOO	
	RSA/204/2012	MP		426/2024
32	D-RSA/204/2012	RADHANATH DAS	M/S.DEBENDRA KU.SAHOO	
	RSA/204/2012	MP		427/2024
33	D-RSA/15651/2024	NILAMANI ROUT	PRAMODA KUMAR MISHRA	
	RSA/ /	MP		428/2024
34	D-ABLAPL/4685/2024	MADHAB CHANDRA MOHANTA		
	ABLAPL/2107/2024	MP		631/2024
35	D-ABLAPL/15291/2023	NALINI KANTA DAS		
	ABLAPL/15291/2023	MP		632/2024
36	D-ABLAPL/1988/2024	RAJU SINGH		
	ABLAPL/713/2024	MP		633/2024
37	D-ABLAPL/4531/2024	BAPI@KUMAR BAPI BEHERA		
	ABLAPL/1721/2024	MP		634/2024
38	D-ABLAPL/6165/2018	RAJU DALEI	JAYANTA KUMAR MAJHI	
	ABLAPL/6165/2018	MP		635/2024
39	D-CRLA/577/2022	BUDHIA@TRILOCHAN NAIK@NAHAK	DALIRANI BEHURAY	
	CRLA/577/2022	MP		806/2024
40	D-CRLA/465/2016	SUSANTA NAYAK	M/S.A.PATTANAIAK M/S.BIKRAM CHANDRA GHADEI R.B.MISHRA N.P	
	CRLA/465/2016	MP		807/2024
41	D-CRLA/417/2019	SANTOSH BISWAL	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	
	CRLA/417/2019	MP		808/2024
42	D-CRLA/453/2022	BAPUN@SATYASWAPNA SAHOO	P.K.SAHOO	
	CRLA/453/2022	MP		809/2024
43	D-CRLA/10430/2024	MANOJ KUMAR SAHU @ SAHOO	DEBASIS MISHRA	
	CRLA/ /	MP		810/2024
44	D-CRLA/10430/2024	MANOJ KUMAR SAHU @ SAHOO	DEBASIS MISHRA	
	CRLA/ /	MP		811/2024
45	D-CRLMC/10357/2024	PETRU NAGESH RAO	BIRAJA PRASANNA DAS	
	CRLMC/ /	MP		857/2024
46	D-CRLMC/7673/2024	MUNA @ MANAS NAYAK	RAMESH CHANDRA BEHERA	
	CRLMC/ /	MP		858/2024
47	D-CRLMC/10384/2024	DEEPAK KUMAR TRIPATHY	DEVASHIS PANDA	
	CRLMC/ /	MP		859/2024
48	D-CRLMC/10384/2024	DEEPAK KUMAR TRIPATHY	DEVASHIS PANDA	
	CRLMC/ /	MP		860/2024
49	D-CRLMC/2098/2024	VIKASH DHANCHOLIA		
	CRLMC/171/2024	MP		861/2024
50	D-CRLMC/10423/2024	SAINI BHADRAPATI	CHANDRAKANTA NAYAK	
	CRLMC/ /	MP		862/2024
51	D-CRLMC/10428/2024	SONU KUMAR NAYAK	ASHUTOSH MISHRA	
	CRLMC/ /	MP		863/2024
52	D-CRLMC/10442/2024	HRUSHIKESHA MANIKA	DEBASNAN DAS	
	CRLMC/ /	MP		864/2024
53	D-WA/15566/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1731/2024
54	D-WA/15566/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1732/2024
55	D-WA/15566/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1733/2024
56	D-WA/15567/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1734/2024
57	D-WA/15567/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1735/2024

58	D-WA/15567/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1736/2024
59	D-WA/15571/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1737/2024
60	D-WA/15571/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1738/2024
61	D-WA/15571/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1739/2024
62	D-WA/15572/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1740/2024
63	D-WA/15572/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1741/2024
64	D-WA/15572/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1742/2024
65	D-WA/15581/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA, A.G.A.	1743/2024
66	D-WA/15581/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA, A.G.A.	1744/2024
67	D-WA/15581/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA, A.G.A.	1745/2024
68	D-WA/15588/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1746/2024
69	D-WA/15588/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1747/2024
70	D-WA/15588/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1748/2024
71	D-WA/15590/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1749/2024
72	D-WA/15590/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1750/2024
73	D-WA/15590/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1751/2024
74	D-WA/15593/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1752/2024
75	D-WA/15593/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1753/2024
76	D-WA/15593/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1754/2024
77	D-WA/15599/2024 WA/ /	CHIEF FINANCIAL OFFICER, STAR HEALTH INSURANCE COMPANY LTD., CHENNAI MP	RAMSNI CHANDRASEKARAN	1755/2024
78	D-WA/15600/2024 WA/ /	NIRMALA KUMARI BISWAL MP	SAMEER KUMAR DAS	1756/2024
79	D-WA/15603/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1757/2024
80	D-WA/15603/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1758/2024
81	D-WA/15603/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1759/2024
82	D-WA/600/2023 WA/600/2023	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	1760/2024
83	D-WA/15617/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1761/2024
84	D-WA/15617/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1762/2024
85	D-WA/15617/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1763/2024
86	D-WA/15621/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1764/2024
87	D-WA/15621/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1765/2024
88	D-WA/15621/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1766/2024
89	D-WA/15624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	

	WA/ /	MP		1767/2024
90	D-WA/15624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1768/2024
91	D-WA/15624/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1769/2024
92	D-WA/15636/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1770/2024
93	D-WA/15636/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1771/2024
94	D-WA/15636/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1772/2024
95	D-WA/15644/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		1773/2024
96	D-WA/15644/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		1774/2024
97	D-WA/853/2023	STATE OF ODISHA		
	WA/853/2023	MP		1775/2024
98	D-WA/2961/2024	BIJAYA KUMAR DAS	SAPAN KUMAR PAL	
	WA/ /	MP		1776/2024
99	D-WA/15649/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		1777/2024
100	D-WA/15649/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		1778/2024
101	D-WA/15649/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		1779/2024
102	D-WA/15654/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1780/2024
103	D-WA/15654/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1781/2024
104	D-WA/15661/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1782/2024
105	D-WA/15661/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1783/2024
106	D-WA/15665/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1784/2024
107	D-WA/15665/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1785/2024
108	D-WA/15664/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1786/2024
109	D-WA/15664/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1787/2024
110	D-WA/15670/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY,A.S.C	
	WA/ /	MP		1788/2024
111	D-WA/15670/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY,A.S.C	
	WA/ /	MP		1789/2024
112	D-WA/15670/2024	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY,A.S.C	
	WA/ /	MP		1790/2024
113	D-WA/15671/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1791/2024
114	D-WA/15671/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1792/2024
115	D-WA/15675/2024	STATE OF ODISHA	DHANANJAYA MUND,A.G.A	
	WA/ /	MP		1793/2024
116	D-WA/15675/2024	STATE OF ODISHA	DHANANJAYA MUND,A.G.A	
	WA/ /	MP		1794/2024
117	D-WA/15676/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1795/2024
118	D-WA/15676/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1796/2024
119	D-WA/15681/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1797/2024
120	D-WA/15681/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		1798/2024

121	D-WA/15681/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1799/2024
122	D-WA/15686/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY, A.S.C.	1800/2024
123	D-WA/15686/2024 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR MOHANTY, A.S.C.	1801/2024
124	D-WP(C)/15562/2024 WP(C)/8398/2024	ALOK KUMAR NANDA MP	MANOJ KUMAR KHUNTIA	5011/2024
125	D-WP(C)/15564/2024 WP(C)/8401/2024	M/S.SHAIKH SAHANWAJ, BBSR MP	ITISHREE TRIPATHY	5012/2024
126	D-WP(C)/15563/2024 WP(C)/8397/2024	SK. BADURUDDIN MP	MANOJ KUMAR KHUNTIA	5013/2024
127	D-WP(C)/15855/2021 WP(C)/15855/2021	SURYAKANTA JENA MP	DEEPAK KUMAR MOHAPATRA	5014/2024
128	D-WP(C)/13689/2024 WP(C)/7769/2024	NABAGHANA MOHANTY MP	SIBAPRASAD PATI	5015/2024
129	D-WP(C)/8427/2021 WP(C)/8427/2021	AKSHAYA KUMAR NAYAK MP		5016/2024
130	D-WP(C)/15584/2024 WP(C)/ /	KOTNI RAJESH KUMAR MP	UMA CHARAN MISHRA	5017/2024
131	D-WP(C)/15585/2024 WP(C)/ /	KOTNI RAJESH KUMAR MP	UMA CHARAN MISHRA	5018/2024
132	D-WP(C)/15586/2024 WP(C)/ /	KOTNI RAJESH KUMAR MP	UMA CHARAN MISHRA	5019/2024
133	D-WP(C)/15591/2024 WP(C)/8434/2024	MITA ROUT MP	MANOJ KUMAR KHUNTIA	5020/2024
134	D-WP(C)/15592/2024 WP(C)/8439/2024	GITANJALI SETHI MP	MANOJ KUMAR KHUNTIA	5021/2024
135	D-WP(C)/15595/2024 WP(C)/8438/2024	SANJATA KUMAR HARICHANDAN MP	MANOJ KUMAR KHUNTIA	5022/2024
136	D-WP(C)/15594/2024 WP(C)/8433/2024	KANDURI CHARAN PRADHAN MP	MANOJ KUMAR KHUNTIA	5023/2024
137	D-WP(C)/15601/2024 WP(C)/ /	BASIL CLEAN TECH SERVICES, BBSR MP	SANTOSH KUMAR DWIVEDY	5024/2024
138	D-WP(C)/10490/2024 WP(C)/5496/2024	DR.SUSANTA KUMAR DEY MP	SAURAV TIBREWAL	5025/2024
139	D-WP(C)/15602/2024 WP(C)/ /	ISWARI PRASAD LENKA MP	SAMVIT MOHANTY	5026/2024
140	D-WP(C)/14664/2024 WP(C)/8431/2024	M/S.JAY DURGA ENZIMATIC PVT.LTD, CUTTACK MP	SUSANTA KUMAR MISHRA	5027/2024
141	D-WP(C)/11810/2024 WP(C)/6274/2024	M/S. SIDHARTH CONSTRUCTION AND TRADING PVT. LTD.CUTTACK MP		5028/2024
142	D-WP(C)/15555/2024 WP(C)/ /	ASWINI KUMAR BHATRA MP	SUSANTA KUMAR MISHRA	5029/2024
143	D-WP(C)/15616/2024 WP(C)/ /	SUKADEB PATTNAIK MP	SUBHRANSU BHUSAN MOHANTY	5030/2024
144	D-WP(C)/15619/2024 WP(C)/ /	SRI SUKADEB PATTNAIK MP	SUBHRANSU BHUSAN MOHANTY	5031/2024
145	D-WP(C)/15623/2024 WP(C)/ /	SUMALATA SETHY MP	MANOJ KUMAR MOHANTY (2)	5032/2024
146	D-WP(C)/11037/2024 WP(C)/6808/2024	KESHABA CHANDRA NATH MP		5033/2024
147	D-WP(C)/28046/2023 WP(C)/28046/2023	BABAJI PARIDA MP	ANJAN PATNAIK	5034/2024
148	D-WP(C)/28619/2019 WP(C)/28619/2019	PRABIR KUMAR MOHANTY MP	M/S.AMIYA KUMAR MOHANTY (A)	5035/2024
149	D-WP(C)/15632/2024 WP(C)/ /	SISIR KUMAR DAS MP	PRATIK NAYAK	5036/2024
150	D-WP(C)/15638/2024 WP(C)/ /	DEBASIS LENKA MP	PRATIK DASH	5037/2024
151	D-WP(C)/2243/2020 WP(C)/2243/2020	INSTITUTE OF TECHNICAL TRANING, SUNDARGARH MP	SUNDEEPARHLLA KUMAR RATH	5038/2024
152	D-WP(C)/15643/2024	M/S SUDHIR LAKRA, SUNDARGARH	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		5039/2024
153	D-WP(C)/15663/2024	BIKRAM BEHERA	JAGAMOHAN PATTANAİK	
	WP(C)/ /	MP		5040/2024
154	D-WP(C)/15668/2024	LAXMIPRIYA NAYAK	MANOJ KUMAR KHUNTIA	
	WP(C)/ /	MP		5041/2024
155	D-WP(C)/15673/2024	BANIKANTHA MOHAPATRA	BISWAJIT NAYAK	
	WP(C)/ /	MP		5042/2024
156	D-WP(C)/35984/2023	SUSANTA KUMAR DASH	MR. P.K. PARHI,DSGI,MR.J.NAYAK,CGC	
	WP(C)/35984/2023	MP		5043/2024